

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-34/99/1514/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Manwar Ali,  
Presiding Officer,  
Labour Court, Dibrugarh.

Dated Guwahati the 21<sup>st</sup> March, 2018.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. LCD. 11/2018/61, dtd. 19.03.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 26.03.2018 along with station leave permission w.e.f. the morning of 24.03.2018 till the morning of 27.03.2018 has been granted/rejected.

Yours faithfully,

Q 21.3.18

**JT. REGISTRAR (VIGILANCE)**

Q 21/03/18